



THE HIGH COURT OF KERALA

028366

Kochi : 682 031
Dated : 25.03.2019

PROCEEDINGS

High Court Establishment – filling up of the vacancy in the category of Overseer Grade II – regularisation of appointment - orders issued.

- Read.: 1. G.O.(Ms).No.142/2018/ Home dated 04-09-2018
2. High Court O.M. of even no dated 25.09.2018.
3. High Court Proceedings of even no dated 19.12.2018.

Order No. A6-77742/2018

As per the High Court Proceedings read above, Sri. Shaji M.K., Helper, High Court was appointed 'by transfer' as Overseer Grade II, High Court, in the scale of pay of ₹22,200 – 48,000, on provisional basis, for a period of 3 (three) months, with effect from 19.12.2018.

Now it has been ordered to **regularise** the provisional appointment given to Sri. Shaji M.K., Helper, High Court as Overseer Grade II, High Court.

Accordingly, the provisional appointment granted to Sri. Shaji M.K., Helper, High Court as Overseer Grade II, High Court, with effect from **19.12.2018** as per the High Court Proceedings read above, is regularised with effect from date of his provisional appointment to the said category.

(By Order)


G. Rathi

Deputy Registrar

To

- The person concerned. (to be acknowledged in the O/C)
The Joint Registrar in charge of 'J' Section, High Court.
The Deputy Registrar in charge of 'J' Section, High Court.
The Assistant Engineer, High Court.
The Section Officer, 'J' Section, High Court.
The Confidential Assistants to the Registrars and Additional Registrar
(General Administration), High Court.
The G (Accounts II & III) Sections & Finance Wing, High Court.
The IT Section, High Court (for publishing in the High Court Website)
The A3 & A4 seats, High Court.
The Administrative Records Section, High Court.
The Stock File.